

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1022/2022- IA 2631/2022- In C.P. (IB)/4271(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Mr. Jitendra Palande

V/s

**Sanjay Kakade Suspended Director of
Kakade Developers Private Limited
IA 2631/2022 Mr. Jitendra Palande**

V/s

**Global Enterprises Through Its Partner
Mr. Jasprit Singh Rajpal
IN THE MATTER OF
Esel Infraprojects Ltd.**

V/s

Kakade Developers Private Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1022/2022: - Adv. Harshad R. Vyas appeared for the Liquidator. Adv. Harsh Moorjani a/w Adv. Grishma Mahatme appeared for Respondent No.7. Adv. Akshata Shah a/w Adv. Rahul Totla appeared for Respondent No.8. Counsel for the applicant is at liberty to file rejoinder. List this matter on **19.07.2024**.

IA.No.2631/2022: - List this matter on **19.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)